

Corrigendum

Case No.: 59/NC/1/MEET/May/202425/3

Party Name: L&T - MHI POWER BOILERS PRIVATE LIMITED

Meeting No. and date: NC/1/MEET/May/202425/3 and 03/06/2024

Licence No. and Date: 0311016712/29/07/2022

The quantity "31853 Kg." mentioned at para i may be read as "318053 Kg."

The other parts of the minutes of this case shall remain unchanged.


संतोष कुमार दुबे / Santosh Kumar Dubey,
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Corrigendum

Case No.: 147/NC/1/MEET/May/202425/3

Party Name: SHIRODKAR PRECI COMP PRIVATE LIMITED

Meeting No. and date: NC/1/MEET/May/202425/3 and 03/06/2024

Licence No. and Date: 3111003097/09/02/2024

The quantity "240576 Kgs" mentioned at para iii may be read as "2405.76 Kgs"

The other parts of the minutes of this case shall remain unchanged.


संतोष कुमार दुबे / Santosh Kumar Dubey,
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
वाणिज्य एवं उद्योग मंत्रालय
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उद्योग भवन, नई दिल्ली
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